

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 3683- JK (LD ) of 2026**  
**DATED:- 12 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 12.03. 2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (ACS), Agriculture Production Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

*Reyaz*  
12/03-26

**Annexure to the Government Order No. 3683 - JK(LD) of 2026 dated 12.03.2026.**

S.No	Case No Title of Case	OIC
1	Abdul Hameed Bhat and Ors. V/S U.T of J&K & Ors. in WP (C) No. 741/2025.	<b>Mr. Daljeet Singh, Assistant Director, Rakhs &amp; Farms, Srinagar</b>
2	MA No. 410/2025 in OA No. 336/2025 titled Shiv Kumar Vs Union Territory of J&K & others	<b>Dr. Zahid Saleem Patigaroo, Chief Animal Husbandry Officer, Jammu,</b>

*Srinagar*

*Jmm*